

THE DEPUTY-MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) Yes.

(b) 50 per cent of the service of casual labour who have attained temporary status, rendered after 1.1.61, is counted for pensionary benefits if the incumbents are absorbed in service as regular Railway employees.

(c) Reference perhaps is regarding the casual labour working on projects who are granted 1/30th of the scale of pay plus dearness allowance after 180 days of continuous service. Such casual labour are not entitled to pensionary benefits as they are not granted temporary status.

Side-Effect of anorectic drugs

7704. **SHRI S.M. KRISHNA:** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware of flourishing market for some weight reducing agents technically called anorectic drugs in the country and their adverse side effects; and

(b) if so, what action Government propose to take to control these weight reducers which constitute a public health hazard?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAR RANJAN LASKAR): (a) it is likely that there may be a demand for weight reducing agents. Anorectic agents are substances that suppress appetite or the sensation of hunger. Anorectic agents are not a complete treatment for obesity; they must be considered only as an adjunct to other treatments, particularly as an aid to acceptance of a reduced energy intake. The common side-effects usually reported are nausea, diarrhoea, headache, dizziness and sedation. Other side-effects reported include dry mouth, flatulence, abdominal discomfort, constipation, fatigue and skin rash.

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(b) Anorectic drugs should be taken under medical supervision. Under the Drugs and Cosmetics Act and the Rules thereunder anorectic drugs are required to be sold only against prescription of a Registered Medical Practitioner. The chemists who sell these drugs to the consumers are required to record, at the time of supply, particulars such as the serial number of the entry, the date of supply, the name and address of the prescriber, the name and address of the patient, the name of the drug and the quantity, the name of the manufacturer of the drug, its batch number and the date of expiry of potency if any, the signature of the qualified person by or under whose supervision the medicine was supplied, in the prescription register specially maintained for the purpose and the serial number of the entry in the register entered on the prescription.

Number of Trains running in Bhavnagar Division of Western Railway

7705. **SHRI MOHAN LAL PATEL:** Will the Minister of RAILWAYS be pleased to state:

(a) the number of trains running in Bhavnagar Division of Western Railway;

(b) the number of passengers travelled in Bhavnagar Division of Western Railway in the years 1971, 1975 and 1980;

(c) whether it is a fact that the number of passengers reduce year by year; and

(d) if so, the reasons therefor?

THE DEPUTY-MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) On Bhavnagar Division, a total of 92 trains are scheduled to run, including 10 Mail/Express, 48 Passenger and 34 Mixed trains.

(c) The number of passengers originating on Bkavnagar Division in 1971-72 was 21.7 millions, while in 1975-76 and in 1980-81, it was 17.3 and 17.7 millions respectively;

(c) Only in 1975-76 in comparison with 1971-72.

(d) Due to disruption of train services on Jetalsar-Porbandar section, continued drought in 1974-75 and cyclonic storm affecting forth of Saurashtra in 1975-76; etc.

New Scheme to Provide Medical Facilities in Rural Areas of West Bengal

7706. SHRI DAULAT SINH JADELA: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether Government are aware that the Government of West Bengal has formulated and launched a new scheme to provide medical facilities in rural areas of their State;

(b) if so, the details of the scheme launched; and

(c) whether Government propose to introduce that scheme throughout the country for the benefit of rural population of the country?

THE MINISTER IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRI NIHAAR RANJAN LASKAR):

(a) No.

(b) and (c). Do not arise.

Techno-Economic Survey for Coaching Terminal Facilities at Asansol

7707. SHRI MOHAMMED ISMAIL: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are aware that after repeated representations the Ministry of Railways sanctioned Techno-Economic Survey for the Coaching Terminal Facilities at Asansol;

(b) if so, whether the survey team has submitted its report in this regard; and

(c) if not, the reasons for the delay?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS AND IN THE DEPARTMENT OF PARLIAMENTARY AFFAIRS (SHRI MALLIKARJUN): (a) The survey proposed by Eastern Railway has been included in the Budget for 1980-81.

(b) The survey is in progress and report is expected to be received by August, 1981.

(c) Does not arise.

श्रेणी 3 और श्रेणी 4 के कैंटीन कर्मचारी

7708. श्री राम बिसाल पासवान : क्या रेल मंत्री यह बताने की कृपा करेंगे कि:

(क) क्या पूर्वोत्तर रेलवे में श्रेणी-3 तथा श्रेणी-4 के कैंटीन कर्मचारियों की संख्या कितनी है और उनमें अनुसूचित जातियों और अनुसूचित जनजातियों के लोगों की संख्या कितनी है ;

(ख) पूर्वोत्तर रेलवे के समस्तीपुर डिवीजन में श्रेणी-3 तथा श्रेणी-4 के कैंटीन कर्मचारियों की संख्या कितनी है और उनमें से अनुसूचित जातियों तथा अनुसूचित जनजातियों के कर्मचारियों की संख्या कितनी है; और

(ग) क्या यह सच है कि प्रारंभिक भरती के समय अनुसूचित जातियों और अनुसूचित जनजातियों के उम्मीदवारों की पर्याप्त संख्या में भरती नहीं की जाती ?

रेल मंत्रालय तथा संसदीय कार्य विभाग में उप मंत्री (श्री बल्लिकार्जुन) : (क) से (ग) क्षेत्रीय रेलों से सूचना इकट्ठी की जा रही है और सभा पटल पर रख दी जायेगी ।

Construction of Booking Office of Amritsar Railway Station

7709. SHRI R. L. BHATIA: Will the Minister of RAILWAYS be pleased to state:

(a) whether the work on construction of a Booking Office, a waiting